

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 64/TT/2015

- Subject:** Approval of transmission tariff from COD to 31.3.2019 for “Essar Gujarat TPS-Bachau 400 kV D/C (triple) line and extension Substation anticipated COD-1.4.2015” under “Transmission System for connectivity of Essar Power Gujarat Ltd.” in Western Region for 2009-14 period.
- Date of Hearing:** 5.6.2018
- Coram** : Shri P.K. Pujari, Chairperson
Shri A. K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M. K. Iyer, Member
- Petitioner** : Power Grid Corporation of India Limited (PGCIL)
- Respondents** : Essar Power Gujarat Ltd. (EPGL) and 8 others
- Parties present** : Ms. Swapna Seshadri, Advocate, PGCIL
Ms. Rhea Luthra, Advocate, PGCIL
Shri Pankaj Sharma, PGCIL
Ms. Shruti Verma, EPGL

Record of Proceedings

Learned counsel appearing for PGCIL and the representative of Essar Power Gujarat Limited, Respondent No.1 seek adjournment as their main arguing counsel is unavailable.

2. Taking into consideration the request of the parties for adjournment, the Commission directed to list the matter alongwith Petition Nos.13/RP/2018 and 187/MP/2015 on 3.7.2018.

By order of the Commission

sd/-
(T. Rout)
Chief (Law)

